

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-04-2024 AT 10:30 AM**

**CP (CAA) No. 67/230/HDB/2023**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Neelkanth Drugs Pvt Ltd (Transferor Company) and  
M/s. Keimed Primate Limited (Transferee Company) and  
their respective share holders

**...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

Learned Counsel for petitioner present.

None from RD Office.

Mr Vasant Rao D Meshram, for OL Office present and states that report already filed. Matter passed over.

Matter called again. Mr RK Sahu, DROC from ROC present through Video Conference and once again reported that the final report has been filed. Let the court officer verify the same.

Final report filed. Heard. **For orders on 03.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**